

(b) if so, whether any scheme for the purpose is under the consideration of Government; and

(c) whether any final decision has since been arrived at?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c). Publicity for Indian tea is already being carried out in various countries. With a view to strengthening our propaganda efforts, it has been decided to set up public relations units in Australia and Egypt. A similar establishment for the U.K. is under consideration.

Tea Delegations are also sent abroad from time to time.

Tin Plate Requirements

*1635. **Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any estimate as to the India's requirement of tin plates has been made recently;

(b) if so, the quantity of tin plates required;

(c) the extent to which this demand is met by indigenous production;

(d) the extent of imports during 1957 and 1958 so far; and

(e) the steps taken to make India self-sufficient in this respect?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). No estimate has been made recently. It was, however, estimated some time ago that the requirement at the end of the Second Five Year Plan will be about 1,50,000 tons per annum.

(c) Indigenous production was 71,794 tons during 1956, and 65,067 tons during 1957, and 32,293 tons in 1958 (upto July).

(d) The quantity of tin plates imported during 1957 was 28,277 tons and during 1958 (upto August) 20,382.

(e) Permission was granted to two firms to instal plants for the production of tin plates.

Rationalisation in Textile Mills, Kanpur

*1636. { **Shri S. M. Banerjee:**
Shri Tangamani:

Will the Minister of Labour and Employment be pleased to state:

(a) whether some of the mill-owners have asked permission of Government to introduce rationalisation in Textile Mills in Uttar Pradesh;

(b) if so, on what conditions; and

(c) the reaction of Government thereto?

The Deputy Minister of Labour (Shri Abid Ali): (a) No, as far as the Government of India is concerned.

(b) and (c). Do not arise.

State Trading Corporation of India (Private) Ltd.

*1636-A. **Shrimati Renu Chakravarty:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a contract for the supply of 6 lakh tons of iron ore for four years has been given to a firm by the State Trading Corporation of India (Private) Ltd;

(b) what was the quota held by the said firm previous to the formation of the State Trading Corporation; and

(c) the reasons for giving this enhanced quota to a single firm?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c). Contracts for supplies of iron ore on a long-term basis are